



2026:AHC:15952

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19534 of 2025

Sanjay Kumar Singh

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Siddharth Khare
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Ashok Khare, learned Senior Counsel assisted by Sri Himanshu Singh (AoR No. A/H0277/2019) holding brief of Sri Siddharth Khare, learned counsel for the writ petitioner and Sri Gaurav Singh, learned Standing Counsel for the State.

2. The case of the writ petitioner is that he was appointed on the post of Junior Clerk in Bal Vikas Sewa Evam Pushtahar Department in the year 2003 and was promoted as Senior Assistant and further as Head Assistant in the year 2014. However, on his own request, an order came to be passed on 15.06.2025 transferring the writ petitioner from Mau to Ghazipur. Thereafter again by virtue of the order dated 15.09.2025 without there being any request, the writ petitioner has been transferred to Etah from Ghazipur. Learned counsel for the writ petitioner submits that the writ petitioner at no point of time given any consent or made any request for transfer to Etah. Attention has been drawn to para-15 to substantiate the said arguments.

3. Learned Standing Counsel on the other hand submits that the claim of the writ petitioner is to be decided at the first instance by Respondent no.2.

5. Considering the submissions so made across the Bar, the writ petition stands **disposed of** directing the writ petitioner to prefer a comprehensive representation along with self attested copy of the writ petition and the certified copy of the order before Respondent no.2 by 30.01.2026, who on the said motion shall proceed to consider the claim of the writ petitioner

strictly in accordance with law within a period of two months, from the date of production of certified copy of the order.

6. Till the disposal of the representation, the writ petitioner shall not be relieved.

January 22, 2026
N.S.Rathour

(Vikas Budhwar,J.)